

# ORISSA HIGH COURT

FILING REPORT AS ON :27/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000032/2023	MANORANJAN KAR VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// ()
2	BLAPL/0004724/2023	BIJU @ BIJAY DAS VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	BALASORE TOWN /40 /2023 () //
3	BLAPL/0004725/2023	AKASH BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /9 /2023 () //
4	BLAPL/0004726/2023	KALIA @ SUSANTA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BANKI /39 /2020 () //
5	BLAPL/0004727/2023	MUNNA @ SK. BABLU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BHADRAK RURAL /200 /2021 () //
6	BLAPL/0004728/2023	RASHMIREKHA BISWAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /109 /2023 () //
7	BLAPL/0004729/2023	ABHIRAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
8	BLAPL/0004730/2023	MADAN MOHAN BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	INDUASTRIAL,NISA /61 /2023 () //
9	BLAPL/0004731/2023	LABA PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /33 /2022 () //
10	BLAPL/0004732/2023	DASHA BAG VS STATE OF ODISHA	KRUSHNA CHANDRA ACHARYA VS	BOLANGIR TOWN /113 /2023 () //
11	BLAPL/0004733/2023	BANGURA @ PRATAP KUMAR ROUT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHUBAN /318 /2019 () //

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12	BLAPL/0004734/2023	BISHAL KARMAKAR VS STATE OF ODISHA	SK. ZAFARULLA VS	JASHIPUR /286 /2022 () //
13	BLAPL/0004735/2023	BALARAM HAZARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /38 /2023 () //
14	BLAPL/0004736/2023	HAREKRUSHNA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	RUPSA /7 /2023 () //
15	BLAPL/0004737/2023	LIPU @ MANORANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	BALIPATNA /41 /2023 () //
16	BLAPL/0004738/2023	SWAGAT BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /56 /2022 () //
17	BLAPL/0004739/2023	SANJAY KUMAR DAS @ SANJU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /32 /2023 () //
18	BLAPL/0004740/2023	DHABALA MAJHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /411 /2022 () //
19	BLAPL/0004741/2023	SALILA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /84 /2023 () //
20	BLAPL/0004742/2023	ARUN KUMAR ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
21	BLAPL/0004743/2023	SONU@SANU DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
22	BLAPL/0004744/2023	HASIM ANSARI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BISRA /149 /2022 () //
23	BLAPL/0004745/2023	RUDRA PRAKASH DASH	KHUSBU PANIGRAHI	BHANJPUR /102 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004746/2023	RAJESH BEHERA	JAGABANDHU SAHU	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004747/2023	UCHHABA KANHAR	JUGALA KISHORE PANDA	SPL.TASK FORCE /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004748/2023	RAJESH KUMAR TRIPATHY	JAYADEBA BEHERA	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004749/2023	MITHUN PRADHAN	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004750/2023	GEETANJALI JENA	DEBASNAN DAS	JAGATSINGPUR /245 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004751/2023	HABIL XALXO	RAMANI KANTA PATTANAIAK	CHHEND /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004752/2023	SUNDAY @SANDAY PUTEL	SUSHANTA KUMAR JOSHI	NAWAPARA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004753/2023	SANTOSH DANTA	SAROJ KUMAR PADHI	KANTAMAL /108 /2017
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004754/2023	TOFAN BEHERA	BIKRAM CHANDRA GHADEI	PIPLI /175 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004755/2023	JAMIL @ JALIL ANSARI	SUSHANTA HARICHANDAN	CYBER CRIME AND ECONOMIC OFFENCES /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004756/2023	DEBA MAJHI	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()

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35	BLAPL/0004757/2023	STATE OF ODISHA KANSINGH KASHYAP VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
36	BLAPL/0004758/2023	STATE OF ODISHA NARAYAN BISHNOI VS	RAJIB LOCHAN PATNAIK VS	// BOIPARIGUDA /108 /2022 ()
37	BLAPL/0004759/2023	STATE OF ODISHA SAGAR ROUT VS	MANAS KUMAR CHAND VS	// / /0 ()
38	BLAPL/0004760/2023	STATE OF ODISHA PARESH MAJHI VS	MANAS KUMAR CHAND VS	// BAUNISUNI /54 /2023 ()
39	BLAPL/0004761/2023	STATE OF ODISHA PRABHU KALYAN PANDA VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /199 /2022 ()
40	BLAPL/0004762/2023	STATE OF ODISHA GAJANAN MEHER VS	MANAS KUMAR CHAND VS	// / /0 ()
41	BLAPL/0004763/2023	STATE OF ODISHA SARAT CHANDRA NAIK VS	P.K.SAHOO VS	// KAMAKHYANAGAR /90 /2023 ()
42	BLAPL/0004764/2023	STATE OF ODISHA PRAKASH @ SOUMYA RANJAN DAS VS	RUDRA NARAYAN PARJA VS	// CHANDABALI /274 /2019 ()
43	BLAPL/0004765/2023	STATE OF ODISHA MANOJ KUMAR PRASAD VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /179 /2022 ()
44	BLAPL/0004766/2023	STATE OF ODISHA BABU DALAI VS	AVIMANYU ROUL VS	// BHOGRAI /83 /2022 ()
45	BLAPL/0004767/2023	STATE OF ODISHA BARSHABARNALI DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// SAHADEV KHUNTA /131 /2023 () //

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46	BLAPL/0004768/2023	HARI GOUDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DAMANJODI /16 /2023 () //
47	BLAPL/0004769/2023	SUSANTA PAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /76 /2022 () //
48	BLAPL/0004770/2023	LAMBU @ LAMBODHAR NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BANHARPALI /10 /2023 () //
49	BLAPL/0004771/2023	GANDHI BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /229 /2022 () //
50	BLAPL/0004772/2023	AMIT PALIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
51	BLAPL/0004773/2023	MANAS SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
52	BLAPL/0004774/2023	BAPUNI @ SATYAJIT MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BASUDEVPUR /56 /2023 () //
53	BLAPL/0004775/2023	HRIDAYA BAPARI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
54	BLAPL/0004776/2023	SRIKANTA DAS @ CHANDU @ CHANDA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHANDAKA P.S. /27 /2021 () //
55	BLAPL/0004777/2023	SUSHIL KANTA ROUT VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	NIRAKARPUR /51 /2019 () //
56	CMAPL/0000351/2023	BISHNU CHARAN BEHERA VS STATE OF ODISHA	ADV. VS	// () //
57	CMP/0000490/2023	NILAMANI SUTAR	SANKARSAN SAHOO	//

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		VS	VS	CIVIL JUDGE (JR.DIV.),AUL(Kendrapara )
58	CMP/0000491/2023	NIRANJAN TARAI BHAGABAN ROUL	SAMIR KUMAR MISHRA	CMA/0000064/2021
		VS	VS	//
59	CMP/0000492/2023	PRITIREKHA DAS @ MOHANTY PARAMANANDA DALEI	RAJESH DAS MOHAPATRA	//
		VS	VS	3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar)
60	CONTC/0002901/2023	SMT. RUDNA DALEI MAHANANDA MAHALIK	ADV	CVREV/0000005/2019
		VS	VS	//
61	CONTC/0002902/2023	ROOPA ROSHAN SAHOO, SECY., ST AND SC DEVLOPMENT DEPT. SAMIR RANJAN DAS	ADV.	//
		VS	VS	0
62	CONTC/0002903/2023	DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR-CUM-DIST. MAGISTRATE,BALASORE JAGDISH PRASAD MOHANTY	ADV.	//
		VS	VS	0
63	CONTC/0002904/2023	SAROJ KUMAR SWAIN, EXECUTIVE OFFICER, PURI MUNICIPALITY, PURI PARSURAM ROURAY	ADV.	//
		VS	VS	0
64	CONTC/0002905/2023	BISHNUPADA SETHI, IAS RAKHAL CHANDRA SWAIN	ADV	//
		VS	VS	0
65	CONTC/0002906/2023	BISHNUPADA SETHI, I.A.S. BRAJA KISHORE BEHERA	ADV	//
		VS	VS	0
66	CONTC/0002907/2023	BISHNUPADA SETHI, I.A.S. KESHAB CHANDRA DASH	ADV	//
		VS	VS	0
67	CONTC/0002908/2023	AMRIT RUTURAJ, I.A.S. PRASANTA KUMAR SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
68	CONTC/0002909/2023	DILLIP KUMAR PARIDA, ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, CUTTACK KSHITISH KUMAR SETHI	PRATAP CHANDRA MISHRA	//
		VS	VS	0

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69	CONTC/0002910/2023	ROOPA ROSHAN SAHOO, IAS PRANATI TRIPATHY VS	ADV VS	// // ()
70	CONTC/0002911/2023	ASWATHY S., I.A.S. BALARAM HARIJAN VS	ADV VS	// // ()
71	CONTC/0002912/2023	USHA PADHEE, I.A.S. ODISHA POLICE SPECIAL BRANCH MINISTERIAL OFFICERS ASSOCIATION, CUTTACK VS	FRIDHA KISHOR VS	// // ()
72	CONTC/0002913/2023	DEORANJAN KUMAR SINGH, I.A.S. NIRAKAR SAHOO VS	BIGYAN KUMAR SHARMA VS	// // ()
73	CONTC/0002914/2023	VISHAL KUMAR DEV, I.A.S. GANESWAR SETHI VS	ADV VS	// // ()
74	CONTC/0002915/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK ANAMA CHARAN MALLIK VS	ADV. VS	// // ()
75	CONTC/0002916/2023	COMMITTEE OF MANAGEMENT, CHHAGAON SCS LTD. ANIRUDHA SAHOO VS	SIBANARAYAN BISWAL VS	// // ()
76	CONTC/0002917/2023	DIBYAJYOTI SMRUTIRANJAN DEO,OAS PADMANAVA PARHI VS	ATMAJIT MANMITH DAS VS	// // ()
77	CONTC/0002918/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BBSR HARIHAR SUBUDHI VS	ADV VS	// // ()
78	CONTC/0002919/2023	BANASHREE MALLICK, SECY., KHURDA CENTRAL COOPERATIVE BANK LTD. SESHADEVA BEHERA VS	ADV. VS	// // ()
79	CONTC/0002920/2023	RAJ PRASAD, IPS GANESWAR ROUT VS	SAURAV TIBREWAL VS	// // ()
		SHUBHA SARMA, I.A.S.		//

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80	CONTC/0002921/2023	SANGHAMITRA CHOUDHURY VS ASWASTHY, S, IAS	ADV. VS	// () //
81	CONTC/0002922/2023	BRAJA KISHORE SWAIN VS ASWASTHY S., PRINCIPAL SECY. TO GOVT., S AND M.E, BBSR	ADV. VS	// () //
82	CONTC/0002923/2023	KRUSHNA CHANDRA PANDA VS ASWASTHY S., PRINCIPAL SECY TO GOVT., S AND ME DEPT	ADV VS	// () //
83	CONTC/0002924/2023	NIRANJAN KANUNGO VS ASWASTHY S., PRINCIPAL SECY., S AND ME DEPT, BBSR	ADV. VS	// () //
84	CONTC/0002925/2023	JAYASEN KHATEI VS PRADEEP KUMAR SAMAL, ENGINEER IN CHIEF, RURAL WORKS DIVISION	ADV. VS	// () //
85	CONTC/0002926/2023	PARIKSHITA SAHOO VS BAANTA TOPPO, PRESIDENT, LAMPCS, RAJGANGAPUR, SUNDARGARH	ADV. VS	// () //
86	CONTC/0002927/2023	CHANDRAMANI NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
87	CONTC/0002928/2023	NRUSINGHA CHARAN PANDA VS NISHA GOENKA, OAS	ADV. VS	// () //
88	CRLA/0000472/2023	SUBASH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /247 /2021 () //
89	CRLA/0000473/2023	RAMA ATTAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /61 /2014 () //
90	CRLA/0000474/2023	NANDI KISHOR NAG @ MITHUN VS STATE OF ODISHA	UDIT RANJAN JENA VS	PUINTALA /195 /2021 () //
91	CRLA/0000475/2023	SAROJ KISAN @ MAJHI	DEVASHIS PANDA	DHARUADIHI /118 /2021



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		VS	VS	()
92	CRLA/0000476/2023	STATE OF ODISHA CHHOTRAI DEHURI	SAPAN KUMAR PAL	// GORUMOHISANI /70 /2020
		VS	VS	()
93	CRLLP/0000026/2023	STATE OF ODISHA INDIAN RAILWAY	SATYABRATA PANDA, C.G.C.	// / /0
		VS	VS	()
94	CRLMC/0002113/2023	KAPILA BEHERA MADHUSUDAN PANDA	GOKULANANDA MOHAPATRA	// LALBAG /74 /2018
		VS	VS	()
95	CRLMC/0002114/2023	BIBHUTI BHUSAN BEHERA RABINDRA SUBUDHI@RABINDRANATH SUBUDHI	ASWINI KUMAR MISHRA 3	// BOLAGARH P.S. /39 /2023
		VS	VS	()
96	CRLMC/0002115/2023	STATE OF ODISHA LANDA @ NANDA @ SAROJ SENAPATI	NIRAJ KUMAR SETHI	// BSL - I /35 /2013
		VS	VS	()
97	CRLMC/0002116/2023	STATE OF ODISHA SUBHASIS MOHANTY	RANJAN KUMAR ROUT	// CAPITAL P.S. /710 /2022
		VS	VS	()
98	CRLMC/0002117/2023	STATE OF ODISHA SUDHAKAR@SUDARSANA ROUT	SAMBEET PATTANAYAK	// GOP /124 /2020
		VS	VS	()
99	CRLMC/0002118/2023	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA	PRAFULLA KUMAR MAHAPATRA	// CAPITAL P.S. /371 /2009
		VS	VS	()
100	CRLMC/0002119/2023	STATE OF ODISHA ASHISH BAG	RAJENDRA NARAYAN ROUT	// AINTHAPALI /149 /2021
		VS	VS	()
101	CRLMC/0002120/2023	STATE OF ODISHA MOMI BHOI@BHAGABATI GARDIA	PRASANTA KUMAR PRADHAN	// DHANUPALI /130 /2021
		VS	VS	()
102	CRLMC/0002121/2023	STATE OF ODISHA DEBENDRA SWAIN	PRASANTA KUMAR JENA	// ABHAYACHANDPUR /126 /2021
		VS	VS	()

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103	CRLMC/0002122/2023	STATE OF ODISHA BAPI@NIRANJAN BEHERA VS	PRASANTA KUMAR SAHOO VS	// BHANDARIPOKHARI /167 /2013 ()
104	CRLMC/0002123/2023	STATE OF ODISHA NIRANJAN SWAIN VS	LAXMIDHAR MAHAPATRA VS	// NADANAKANAN P.S. /167 /2022 ()
105	CRLMC/0002124/2023	STATE OF ODISHA DEBENDRA KAMIDI @ DEBA VS	PRASANTA KUMAR SAHOO VS	// PADWA /87 /2018 ()
106	CRLMC/0002125/2023	STATE OF ODISHA RABINDRA SIAL@RABINDRA KUMAR SIAL VS	SATYA NARAYAN MISHRA 4 VS	// / /0 ()
107	CRLMC/0002126/2023	STATE OF ODISHA SUCHARITA SABAT VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
108	CRLMC/0002127/2023	STATE OF ODISHA K. CHANDRASEKHAR @ KUPPUSWAMI CHANDRASEKHAR VS	SRIPUNI KANTA PATTANAIAK VS	// BALIAPAL /85 /2013 ()
109	CRLMC/0002128/2023	REPUBLIC OF INDIA ( CBI ) PAWAN KUMAR MUNDHRA VS	ABHISHEK DASH VS	// / /0 ()
110	CRLMC/0002129/2023	SUNRISE EARTH MOVERS PRITIMAY KAR VS	PRATIK DASH VS	// UDALA /69 /2023 ()
111	CRLMC/0002130/2023	STATE OF ODISHA SWARUP KUMAR MOHAPATRA VS	ANURAG PATI VS	// BARIPADA TOWN /365 /2015 ()
112	CRLMC/0002131/2023	STATE OF ODISHA SIRIA NAIK @ SURIA @ SRIPUNI @ SRIPATI NAIK VS	AMIT KUMAR NATH VS	// BALIMI /200 /2021 ()
113	CRLMC/0002132/2023	STATE OF ODISHA DEBENDRA SWAIN VS	PRASANTA KUMAR JENA VS	// ABHAYACHANDPUR /126 /2021 ()
		STATE OF ODISHA		//

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114	CRLMC/0002133/2023	GUNA @ GUNAMANI MEHER VS STATE OF ODISHA	BIDYADHAR PANDA VS	THELKOLOI PS /47 /2011 () //
115	CRLMP/0000831/2023	RAMAKRUSHNA PATTANAİK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
116	CRLMP/0000832/2023	SUBHANKAR BHADRA VS SHIBANI DAS	B.P.TRIPATHY VS	/ /0 () //
117	CRLMP/0000833/2023	SUDHAKAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
118	CRLMP/0000834/2023	DILLIP KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
119	CRLMP/0000835/2023	RENUBALA SAMAL VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
120	CRLMP/0000836/2023	ABHAYA KUMAR DAS VS STATE OF ODISHA	ANUP NARAYAN BRAHMACHARI VS	/ /0 () //
121	CRLMP/0000837/2023	JHUNU JENA VS STATE OF ODISHA	UMESH CHANDRA JENA VS	/ /0 () //
122	CRLMP/0000838/2023	ABHINAB NAIK VS THE SUPERINTENDENT OF POLICE, NUAPADA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
123	CRLMP/0000839/2023	PRAMILA DAS VS THE PRINCIPAL SECY	DEBASISH PATNAİK VS	/ /0 () //
124	CRLMP/0000840/2023	AJAY SAMAL VS THE PRINCIPAL SECY	DEBASISH PATNAİK VS	/ /0 () //
125	CRLMP/0000841/2023	RASMITA DAS	BISWAJIT PASAYAT	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
126	CRLMP/0000842/2023	SUBASH CHANDRA MUDULI	BISWAJIT PASAYAT	//0
		VS	VS	0
		STATE OF ODISHA		//
127	MACA/0000404/2023	PRAKASH SAMAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		JAYANTA KUMAR ROUTRAY		//
128	MACA/0000405/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE	SUBRAT SATPATHY	//
		VS	VS	0
		JAYANTI BISOYI		//
129	MACA/0000406/2023	SAMPAD KUMAR DAS	JITENDRA MOHANTY	//
		VS	VS	0
		DEEPAK KUMAR PRUSTY		//
130	MACA/0000407/2023	ANSUYA JAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
		OM PRAKASH AGRAWAL		//
131	MACA/0000408/2023	TATA AIG GENERAL INSURANCE COMPANY LTD.	AVIJIT PATTNAIK	//
		VS	VS	0
		BASANTI BISWAL		//
132	MACA/0000409/2023	DANDAPANI GOUDA	DEBASISH PATNAIK	//
		VS	VS	0
		CHITARANJAN DAS		//
133	MACA/0000410/2023	DIPAN ROUT	DEBASISH PATNAIK	//
		VS	VS	0
		KUNTALA JENA		//
134	MATA/0000144/2023	SOUMYA RANJAN MALLICK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		PRIYAMBADA PRIYADARSHINI MALLICK		//
135	RPFAM/0000146/2023	MILAN KUMAR TRIPATHY	AMIT PRASAD BOSE	//
		VS	VS	0
		BIJAYLAXMI MOHANTY		//
136	RSA/0000165/2023	BIJAYA KUMAR BARIK	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RSA/0000166/2023	AJAYA KUMAR BARIK MUSTAK ALI SAHA VS RADHANATH BIDYAPITHA	BHASKAR CHANDRA PANDA VS	// // 0 //
138	TRP(C)/0000159/2023	KADAMBINI DAS@MOHANTY VS SAMPAD MOHANTY	SANTOSH KUMAR DWIVEDY VS	// 0 //
139	TRP(C)/0000160/2023	SMT. APURBA MISHRA VS ARDHENDU SEKHAR TRIPATHY	SATYA NARAYAN PANDA VS	// 0 //
140	WA/0000850/2023	ADDL. CHIEF SECRETARY,W.R. DEPARTMENT VS PRABHAT CHANDRA MOHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
141	WA/0000851/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS RAJENDRA KUMAR MOHARANA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
142	WA/0000852/2023	PRINCIPAL SECY, ODISHA, HOME DEPTT. VS B. MAHESWAR PATTNAIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
143	WA/0000853/2023	STATE OF ODISHA VS SAHADEBA ROUT	A.G.A VS	// 0 //
144	WA/0000854/2023	STATE OF ODISHA VS LAKSHMI NARAYAN DAS	ARNAV BEHERA, A.S.C. VS	// 0 //
145	WA/0000855/2023	ADDL. CHIEF SECRETARY, W.R. DEPARTMENT VS THAKURA TUDU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
146	WA/0000856/2023	ADDL. CHIEF SECRETARY, W.R DEPARTMENT VS GIRISH CHANDRA NATH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
147	WA/0000857/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS SUNARAM TUDU	SATYA NARAYAN PATNAIK, A.G.A. VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WA/0000858/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS GOURANGA KUMAR SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
149	WA/0000859/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS SOBHAKAR LENKA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
150	WA/0000860/2023	MANJULATA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
151	WA/0000861/2023	ADDL. CHIEF SECRETARY, W.R DEPARTMENT VS KALANDI CHARAN BEHERA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
152	WA/0000862/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS KABITA ADHIKARI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
153	WA/0000863/2023	ADDL. CHIEF SECRETARY, W.R DEPARTMENT VS AMULYA KUMAR PARIDA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
154	WP(C)/0013436/2023	BISHNU PRASAD DAS VS UNION OF INDIA	SUBHASISH DAS VS	// 0 //
155	WP(C)/0013437/2023	KANTILATA NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
156	WP(C)/0013438/2023	HARI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	WP(C)/0013439/2023	ANAMA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	WP(C)/0013440/2023	ALEKHA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	WP(C)/0013441/2023	MAKUNDA RAM NAYAK	SIBA NARAYAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013442/2023	KIRTAN PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0013443/2023	RAMESWAR PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013444/2023	CHANDRA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013445/2023	BAIKUNTHA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013446/2023	DILLIP KUMAR MAHAPATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0013447/2023	MANU MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013448/2023	KUNU MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013449/2023	DURGA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013450/2023	TIKCHAN ADBANG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013451/2023	TIKCHAN ADBANG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0013452/2023	SANJUKTA PRADHAN	ARUN KUMAR PATRA	//
		VS	VS	0

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171	WP(C)/0013453/2023	STATE OF ODISHA GADADHAR NIAL VS	BIJAYA KUMAR BEHERA I VS	// // 0
172	WP(C)/0013454/2023	STATE OF ODISHA RAGHUNATH SAHOO VS	DIGAMBARA MISHRA VS	// // 0
173	WP(C)/0013455/2023	ODISHA STATE CO-OP. BANK LTD.,BBSR JOGESH KUMAR DEHURY VS	ASHOK KUMAR MOHANTY VS	// // 0
174	WP(C)/0013456/2023	ADDL. CT AND GST OFFICER, ANGUL SATYABHAMA DEVI WELFARE TRUST, BBSR VS	GOPINATH MISHRA VS	// // 0
175	WP(C)/0013457/2023	STATE OF ODISHA BHANJA KISHORE MOHAPATRA VS	JAYADEBA BEHERA VS	// // 0
176	WP(C)/0013458/2023	STATE OF ODISHA BANAMALI BEHERA VS	SIDDHARTHA SAMAL VS	// // 0
177	WP(C)/0013459/2023	STATE OF ODISHA TIKAN SAHU VS	SATYABRATA MOHANTY VS	// // 0
178	WP(C)/0013460/2023	THE CHAIRMAN CUM M.D., NATIONAL ALUMINIUM COMPANY LTD., BBSR SURJYA KUMAR BADPANDA VS	SATYABRATA MOHANTY VS	// // 0
179	WP(C)/0013461/2023	THE CHAIRMAN CUM M.D., NALCO, BBSR MUNU TANDIA VS	SATYABRATA MOHANTY VS	// // 0
180	WP(C)/0013462/2023	THE CHAIRMAN CUM M.D., NALCO, BBSR ALOK KUMAR MAJHI VS	SATYABRATA MOHANTY VS	// // 0
181	WP(C)/0013463/2023	THE CHAIRMAN CUM M.D., NALCO, BBSR PRATAP SEKHAR MALIK VS	SATYABRATA MOHANTY VS	// // 0
		THE CHAIRMAN CUM M.D., NALCO, BBSR		//



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182	WP(C)/0013464/2023	BALARAM RAY VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
183	WP(C)/0013465/2023	SARAT KUMAR PATI VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
184	WP(C)/0013466/2023	HRUSHIKESH GHADEI VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
185	WP(C)/0013467/2023	GOLDENLAND DEVELOPMENT LTD., NEW DELHI VS THE DISTRICT SUB-REGISTRAR, GANJAM	SOUMYAJYOTI BISWAL VS	// 0 //
186	WP(C)/0013468/2023	JITENDRA BISWAL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
187	WP(C)/0013469/2023	HAREKRUSHNA MOHAPATRA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
188	WP(C)/0013470/2023	BIMAL KUMAR BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
189	WP(C)/0013471/2023	PADMALOCHAN SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
190	WP(C)/0013472/2023	DR. SANDHYARANI MOHAPATRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
191	WP(C)/0013473/2023	BISWANATH BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
192	WP(C)/0013474/2023	SATYAM DIBYAJYOTI BISWAL VS THE CHIEF GENERAL MANAGER, LOCAL HEAD OFFICE, SBI, BBSR	SUDHANSHU SEKHAR PRATAP VS	// 0 //
193	WP(C)/0013475/2023	NABAKISHORE NANDA	RAMDAS ACHARY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0013476/2023	RENUBALA SWAIN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0013477/2023	JAYANTI PATTNAIK	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0013478/2023	ASHOK KUMAR SWAIN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0013479/2023	DEBASIS SAHOO	BIDHU BHUSAN MOHAPATRA	//
		VS	VS	0
		SWAGATIKA SAHOO		//
198	WP(C)/0013480/2023	RENUBALA SWAIN	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0013481/2023	DINABANDHU JENA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
200	WP(C)/0013482/2023	RAMESH KUMAR JAGAT	RAMESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0013483/2023	DILLIP KUMAR SAHOO @ DILLIP KUMAR SAHOO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		ALAKA SAHOO @ LAXMIPRIYA SAHOO		//
202	WP(C)/0013484/2023	HRUSIKESHA SAMAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0013485/2023	DR. SANDHYARANI MOHAPATRA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0013486/2023	ABINASH CHANDRA ROUT	AMIT PRASAD BOSE	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0013487/2023	STATE OF ODISHA MANAS KUMAR DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
206	WP(C)/0013488/2023	CHAIRMAN, INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD/ SOUMYA KANTA PANDA VS	AMIT PRASAD BOSE VS	// // ()
207	WP(C)/0013489/2023	ANITARAJ PANDA DASARATHI MOHANTY VS	UMAKANT SAHOO VS	// // ()
208	WP(C)/0013490/2023	STATE OF ODISHA REGULATED MARKETING COMMITTEE, TIKABALI, KONDHAMUNSHI VS	KONDHAMUNSHI VS	// // ()
209	WP(C)/0013491/2023	OFFICER ON SPECIAL DUTY L.R, BALIGUDA DURGA CHARAN SARANGI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
210	WP(C)/0013492/2023	GOVT. OF ODISHA DEBENDRA NATH DAS VS	VS	// // ()
211	WP(C)/0013493/2023	STATE OF ODISHA ABADHUTA SAHOO VS	ASWINI MOHANTY VS	// // ()
212	WP(C)/0013494/2023	THE TAHASILDAR, KANTAPADA ABHIMANYU JUAD VS	SASWATI MOHAPATRA VS	// // ()
213	WP(C)/0013495/2023	STATE OF ODISHA ARJUNI SAHU VS	ASWINI MOHANTY VS	// // ()
214	WP(C)/0013496/2023	THE TAHASILDAR, KANTAPADA LABA NAG VS	SASWATI MOHAPATRA VS	// // ()
215	WP(C)/0013497/2023	STATE OF ODISHA GOBARDHAN NAYAK VS	PRADEEP KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0013498/2023	KHAGESWAR PANDA VS THE DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// 0 //
217	WP(C)/0013499/2023	JUAL ORAM VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	// 0 //
218	WP(C)/0013500/2023	BIPIN BIHARI MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	WP(C)/0013501/2023	BAILOCHAN DISHIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	WP(C)/0013502/2023	SNEHALATA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	WP(C)/0013503/2023	SUJATA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
222	WP(C)/0013504/2023	PABITRA KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
223	WP(C)/0013505/2023	PRAFULLA KUMAR RANA VS STATE OF ODISHA	MD.GOLAM MADANI VS	// 0 //
224	WP(C)/0013506/2023	KUSASAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0013507/2023	BIDYUTA BHUSAN KAR VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
226	WP(C)/0013508/2023	PRANAKRUSHNA PATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
227	WP(C)/0013509/2023	KISHORE KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013510/2023	SANKARSAN SAHOO	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013511/2023	KISHORE KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0013512/2023	CHANDRA SEKHAR BARAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0013513/2023	BIJAY KUMAR DASH	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0013514/2023	TRAILOKYA PRASAD MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013515/2023	PURNA CHANDRA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013516/2023	BIRENDRA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0013517/2023	M/S RAJALAXMI SWAIN	KAJAL SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013518/2023	BIDYUT PRAVA MISHRA	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0013519/2023	SARANGADHAR PALATASINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0013520/2023	ULLASH CHANDRA NAYAK	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0013521/2023	STATE OF ODISHA SANDHYA MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0013522/2023	STATE OF ODISHA SK. JAMAL MAHAMMED VS	NARENDRA KUMAR SAHOO VS	// // ()
241	WP(C)/0013523/2023	STATE OF ODISHA ARJUN JAISWAL VS	RAJIV KUMAR MAHANTA VS	// // ()
242	WP(C)/0013524/2023	ORISSA ELECTRICITY REGULATORY COMMISSION (OERC) THE CASTLE INN, BBSR VS	PRAFULLA KUMAR RATH VS	// // ()
243	WP(C)/0013525/2023	STATE OF ODISHA PABITRA MOHAN SWAIN VS	SABYASACHI MISHRA VS	// // ()
244	WP(C)/0013526/2023	R.T.O., KENDRAPARA M/S PARIDA CONSTRUCTION, BHADRAK VS	GOURI MOHAN RATH VS	// // ()
245	WP(C)/0013527/2023	STATE OF ODISHA PARBATI JENA VS	PRAFULLA KUMAR RATH VS	// // ()
246	WP(C)/0013528/2023	STATE OF ODISHA ALOK RANJAN HOTA VS	SHASHI BHUSAN JENA VS	// // ()
247	WP(C)/0013529/2023	STATE OF ODISHA SUSIL KUMAR BISWAL VS	BISWAMBAR MOHANTY VS	// // ()
248	WP(C)/0013530/2023	STATE OF ODISHA PARBATI JENA VS	PRAFULLA KUMAR RATH VS	// // ()
249	WP(C)/0013531/2023	STATE OF ODISHA DR. ZUBEN MOHANTY VS	GOURI MOHAN RATH VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0013532/2023	MIHIR KUMAR PANIGRAHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
251	WP(C)/0013533/2023	SHANKAR DAS VS M/S. PARADEEP PHOSPHATES LTD.	AUROVINDA MOHANTY VS	// 0 //
252	WP(C)/0013534/2023	RAJESH KUMAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
253	WP(C)/0013535/2023	NIROD KUMAR DASH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
254	WP(C)/0013536/2023	PRATAP CHANDRA DAS VS STATE OF ODISHA	MAGA BEHERA VS	// 0 //
255	WP(C)/0013537/2023	DR. SUBHASIS SAHU VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BISWABIHARI MOHANTY VS	// 0 //
256	WP(C)/0013538/2023	NIHARBALA NAYAK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
257	WP(C)/0013539/2023	RADHASHYAM PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
258	WP(C)/0013540/2023	SHALIMAR CHEMICAL WORKS (P) LTD. WB VS COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	SATYA RANJAN PATI VS	// 0 //
259	WP(C)/0013541/2023	JUDHISTIR UDAYASINGH VS COLLECTOR, KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
260	WP(C)/0013542/2023	DR. SUNIL KUMAR RATH VS STATE OF ODISHA		// 0 //
261	WP(C)/0013543/2023	ODISHA POWER GENERATION CORP. LTD., BBSR	LALIT KUMAR MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	WP(C)/0013544/2023	MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR PRAMOD KUMAR PANDA	SAROJ KUMAR MISHRA	//
		VS	VS	()
263	WP(C)/0013545/2023	STATE OF ODISHA KALPANA DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	()
264	WP(C)/0013546/2023	STATE OF ODISHA RAJENDRA PRASAD TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
265	WP(C)/0013547/2023	STATE OF ODISHA ASWINI KUMAR PATRA	SURJYA NARAYAN SAHU	//
		VS	VS	()
266	WP(C)/0013548/2023	NALCO, ANGUL KARTIK CHANDRA DAS	NIRANJAN BISWAL	//
		VS	VS	()
267	WP(C)/0013549/2023	STATE OF ODISHA REKHA AGRAWAL	AVIJIT PATNAIK	//
		VS	VS	()
268	WPCRL/0000058/2023	COMPETENT AUTHORITY @ LAND ACQUISITION OFFICER, BBSR ABDUL MOBIN	MOHAMMED MUSTAQ ANSARI	//
		VS	VS	()
269	ABLAPL/0004232/2023	STATE OF ODISHA HEMARAJ KHARSEL	ASHOK KUMAR DAS	//
		VS	VS	()
270	ABLAPL/0004233/2023	STATE OF ODISHA JAGABANDHU @ GAJA SAHU	ASHOK KUMAR DAS	//
		VS	VS	()
271	ABLAPL/0004234/2023	STATE OF ODISHA ABHIMANYU PRADHAN	MRITUNJAY BANERJEE	//
		VS	VS	()
272	ABLAPL/0004235/2023	STATE OF ODISHA TUKUNA PRADHAN	BIPIN KUMAR NAYAK	//
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0004236/2023	STATE OF ODISHA JITENDRA BARIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /224 /2023 ()
274	ABLAPL/0004237/2023	STATE OF ODISHA PABITRA BEHERA VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /269 /2023 ()
275	ABLAPL/0004238/2023	STATE OF ODISHA BABU@ RATNAKAR NAIK VS	CHIRANJIB ROUT VS	// KANIHA /299 /2022 ()
276	ABLAPL/0004239/2023	STATE OF ODISHA SANTOSH MALIK VS	RITURANJAN CHHOTARAY VS	// BYREE /51 /2023 ()
277	ABLAPL/0004240/2023	STATE OF ODISHA JYOTSNARANI JENA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /111 /2023 ()
278	ABLAPL/0004241/2023	STATE OF ODISHA BAPUN GHOSH VS	PRADEEP KUMAR DAS VS	// BANSADA /320 /2022 ()
279	ABLAPL/0004242/2023	STATE OF ODISHA SK. MUSTAK ALLI VS	T.PANIGRAHI VS	// GOP /192 /2023 ()
280	ABLAPL/0004243/2023	STATE OF ODISHA JAGAT JIBAN PRASAD @ BABU BHAGAT VS	CHANDANA MISHRA VS	// MANGALA BAG /322 /2022 ()
281	ABLAPL/0004244/2023	STATE OF ODISHA BINAPANI DANDASENA VS	SUSHANTA KUMAR JOSHI VS	// BODEN /17 /2023 ()
282	ABLAPL/0004245/2023	STATE OF ODISHA BHAGABAN SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /222 /2023 ()
283	ABLAPL/0004246/2023	STATE OF ODISHA ASHOK BAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// RUPSA /41 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0004247/2023	BABLU @ MANOJ KUMAR GARDIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KISINDA /28 /2023 () //
285	ABLAPL/0004248/2023	GIRIJA SHANKAR SASMAL @ GIRIJA SASMAL VS STATE OF ODISHA	PRAVASH CH JENA VS	RAIBANIA /44 /2023 () //
286	ABLAPL/0004249/2023	SEKHAR PUROHIT VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /115 /2023 () //
287	ABLAPL/0004250/2023	BAPUJI PATRA @ MRUTYUNJAYA BANI BHUSAN MOHANTY VS STATE OF ODISHA	MOHANTY MAULI PATNAIK VS	MANCHESWAR P.S. /168 /2023 () //
288	ABLAPL/0004251/2023	SRIKANTA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /111 /2023 () //
289	ABLAPL/0004252/2023	SUBHASIS MOHANTY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	/ /0 () //
290	ABLAPL/0004253/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	MADHUMITA NAIK VS	GOPALPUR /64 /2023 () //
291	ABLAPL/0004254/2023	JAGA PALAI @ LIPUN PALAI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /200 /2023 () //
292	ABLAPL/0004255/2023	GHANASHYAM PALAI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
293	ABLAPL/0004256/2023	RADHASHYAM MAHARI VS STATE OF ODISHA	SANTOSH KUMAR PATTANAYAK VS	BALIANTA P.S. /162 /2023 () //
294	ABLAPL/0004257/2023	ASHALATA BHATTARAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BALIANTA P.S. /109 /2023 () //
295	ABLAPL/0004258/2023	SUKANTA BHATTA	MANOJ KUMAR PANDA	BALIANTA P.S. /153 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :27/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0004259/2023	SAROJ KUMAR SAHU	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0004260/2023	SAGAR KUMAR PANDA	KABIRAJ PRADHAN	BADABAZAR /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0004261/2023	SK.ABDUL NISAR @ SK. NISAR	SUSANTA KUMAR BARAL	SALIPUR /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0004262/2023	NIRAKARA BARIK	CHITTA RANJAN SAHU	BOLANGIR TOWN /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0004263/2023	TAPAN KUMAR MALIK	KALPATARU MISHRA	NISCHINTAKOILI /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0004264/2023	BHAGIRATHI MAJHI	PRASANTA KUMAR SAHOO	BASUDEVPUR /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0004265/2023	RANJAN@ RANJAN KUMAR MALLIK	RITURANJAN CHHOTARAY	NIHALPRASAD /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0004266/2023	NIKHIL PADHI	SACHIDANANDA PADHEE	BARGARH /681 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0004267/2023	SABITA SAHOO	BIBEKANANDA MAHAPATRA	CHHEND /29 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0004268/2023	RABI NARAYAN DAS	MANAS KUMAR CHAND	TANGI (KHURDA) /338 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0004269/2023	LAXMIDHARA MAJHI	RAJENDRA NARAYAN ROUT	SORO /197 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :27/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	ABLAPL/0004270/2023	STATE OF ODISHA MANAS KUMAR MAHAPATRA VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /46 /2023 ()
308	ABLAPL/0004271/2023	STATE OF ODISHA BHAGABAT MAJHI VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /116 /2023 ()
309	ABLAPL/0004272/2023	STATE OF ODISHA MAHENDRA SAHOO VS	BIBEKANANDA MAHAPATRA VS	// CHHEND /29 /2023 ()
310	ABLAPL/0004273/2023	STATE OF ODISHA BASU @ BASUDEV HAZARA VS	PRASANTA KUMAR SAHOO VS	// BANSADA /38 /2023 ()
311	ABLAPL/0004274/2023	STATE OF ODISHA TUFAN @ TOFAN KUMAR DAS VS	NABAKISHORE GURU VS	// NIHALPRASAD /65 /2023 ()
312	ABLAPL/0004275/2023	STATE OF ODISHA HIMANSU SWAIN VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /289 /2021 ()
313	ABLAPL/0004276/2023	STATE OF ODISHA PREMANANDA ROUT VS	DAYANIDHI MISHRA VS	// DHENKANAL SADAR /178 /2023 ()
314	ABLAPL/0004277/2023	STATE OF ODISHA SURESH @ DHADU NAYAK VS	MRTIJUNJAY BANERJEE VS	// CHANDANPUR /99 /2023 ()
315	ABLAPL/0004278/2023	STATE OF ODISHA RANJAN KUMAR MAJHI VS	NIROD KUMAR SAHU VS	// BHANDARIPOKHARI /104 /2023 ()
316	ABLAPL/0004279/2023	STATE OF ODISHA KANHU PANGI VS	SURYAKANTA DASH VS	// NANDAPUR /121 /2022 ()
317	ABLAPL/0004280/2023	STATE OF ODISHA SANTAN @ SANTANU NANDI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// BALIAPAL /159 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :27/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0004281/2023	DIBYA RANJAN PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /72 /2023 () //
319	ABLAPL/0004282/2023	SHIVAM KUMAR SINGH @ SHIVAM SINGH VS UNION OF INDIA	BIDYALOK MOHAPATRA VS	NCB BHUBANESWAR /3 /2022 () //
320	ABLAPL/0004283/2023	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	PRADIPTA VARMA VS	CAPITAL P.S. /403 /2022 () //
321	ABLAPL/0004284/2023	RASHMI RANJAN SWAIN VS STATE OF ODISHA	PRADIPTA VARMA VS	CAPITAL P.S. /403 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :27/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 RFA/73/2005	STATE OF ORISSA-MP	A.G. and A.S.C.
2	13/2023 CRLLP/26/2023	INDIAN RAILWAY-MP	SATYABRATA PANDA
3	21/2023 ARBA/17/2021	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST-MP	NAVNEET DADHICHI
4	74/2023 LAA/63/2013	A.RAJAYYA REDDY@A.RA-MP	M/S.L.N.RAYATSINGH
5	95/2023 WPC(OAC)/983/2017	HEMSAGAR PANIGRAHI-MP	M/S CHITTA RANJAN PATTANAİK
6	135/2023 CMAPL/594/2022	BIPLAB SAHU-MP	KARUNAKAR NAYAK
7	144/2023 RVWPET/144/2023	A.O., PUNJAB NATIONAL BANK CIRCLE SASTRA CENTRE	BERISDUMPA KAR
8	152/2023 CRLMP/832/2023	SUBHANKAR BHADRA-MP	B.P.TRIPATHY
9	178/2023 RPFAM/146/2023	MILAN KUMAR TRIPATHY-MP	AMIT PRASAD BOSE
10	179/2023 TRP(C)/159/2023	KADAMBINI DAS@MOHANTY-MP	SANTOSH KUMAR DWIVEDY
11	179/2023 RPFAM/95/2023	MADHUPRIYA @ SINA ROUT @ BARMA-MP	PRAFULLA KUMAR MOHAPATRA
12	180/2023 RPFAM/115/2022	LAXMIDHAR MUDULI-MP	
13	195/2023 CONTC/1363/2021	SANTOSH KUMAR SWAIN-MP	BIBHUTI BHUSAN SWAIN, MR. JAGANATH PATNAİK
14	304/2023 CRLREV/901/2008	KULAMANI SAHU-MP	M/S.BIBHU PR.TRIPATHY
15	333/2023 FAO/139/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
16	334/2023 FAO/139/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
17	458/2023 RSA/256/2002	L.I.C.INDIA LTD.-MP	M/S. P.R.BARIK
18	459/2023 RSA/165/2023	BIJAYA KUMAR BARIK-MP	AJIT CHANDRA MOHAPATRA
19	460/2023 RSA/115/2016	BHANU@HANUMAN MOHANTA-MP	M/S.PRAVAT RANJAN SUTAR
20	461/2023 RSA/115/2016	BHANU@HANUMAN MOHANTA-MP	M/S.PRAVAT RANJAN SUTAR
21	462/2023 RSA/115/2016	BHANU@HANUMAN MOHANTA-MP	M/S.PRAVAT RANJAN SUTAR
22	462/2023 CMP/834/2022	KANAKALATA SAHOO-MP	
23	463/2023 RSA/115/2016	BHANU@HANUMAN MOHANTA-MP	M/S.PRAVAT RANJAN SUTAR
24	463/2023 CMP/491/2023	BHAGABAN ROUL-MP	SAMIR KUMAR MISHRA
25	632/2023 BLAPL/4197/2022	PITABASH PANDA-MP	
26	633/2023	SABUJA GHOSH-MP	

27	BLAPL/10302/2022 634/2023	LITU PARIDA-MP	LINGARAJ SARANGI
28	BLAPL/4134/2023 635/2023	RANJIT SAHU-MP	
29	BLAPL/66/2023 636/2023	ANSUMAN MOHAPATRA-MP	
30	BLAPL/11701/2022 637/2023	BIBHISHAN MACHHA-MP	PRASANTA KUMAR SAHOO
31	BLAPL/3547/2023 638/2023	SANDEEP PRABODH KERKETTA-MP	
32	BLAPL/10539/2022 639/2023	ASHOK SINGH-MP	BABITA SAHU
33	BLAPL/10908/2022 712/2023	PRAKASH SAMAL-MP	PRADEEP KUMAR MISHRA
34	MACA/404/2023 713/2023	PRAKASH SAMAL-MP	PRADEEP KUMAR MISHRA
35	MACA/404/2023 714/2023	NARASINGHA PARIDA-MP	BISHNUBRATA SINGH
36	MACA/109/2023 715/2023	SUDHIR KUMAR DEY-MP	B. SINGH
37	MACA/207/2023 716/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD	UDIPAT SATPATHY
38	MACA/405/2023 717/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD	UDIPAT SATPATHY
39	MACA/405/2023 718/2023	SAMPAD KUMAR DAS-MP	JITENDRA MOHANTY
40	MACA/406/2023 719/2023	BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LIMITED	ANAND KIRHAN
41	MACA/171/2023 720/2023	ORIENTAL INSURANCE CO. LIMITED-MP	
42	MACA/268/2021 842/2023	PATHANI PANDA-MP	
43	ABLAPL/1426/2023 843/2023	SK. SARIFUDDIN-MP	
44	ABLAPL/9306/2021 844/2023	LINGARAJ BISWAL-MP	
45	ABLAPL/3179/2023 845/2023	CHANDAN PRUSTY-MP	
46	ABLAPL/1371/2023 846/2023	BIKASH PRADHAN-MP	BIBEKANANDA MAHAPATRA
47	ABLAPL/1693/2022 847/2023	HERO KUMAR BAG-MP	
48	ABLAPL/10679/2022 848/2023	MANASA KUMAR PATTANAYAK-MP	
49	ABLAPL/1728/2023 849/2023	SUMANTA BAG-MP	
50	ABLAPL/3043/2023 1044/2023	SADANANDA SINGH-MP	AMULYA RATNA PANDA M/S.S.K.BISWAL S.N.BISWA
51	CRLA/151/2021 1045/2023	NANDI KISHOR NAG @ MITHUN-MP	UDIT RANJAN JENA
52	CRLA/474/2023 1046/2023	NANDI KISHOR NAG @ MITHUN-MP	UDIT RANJAN JENA
53	CRLA/474/2023 1047/2023	SAROJ KISAN @ MAJHI-MP	DEVASHIS PANDA
54	CRLA/475/2023 1048/2023	CHHOTRAI DEHURI-MP	SAPAN KUMAR PAL
55	CRLA/476/2023 1049/2023	SAROJ KISAN @ MAJHI-MP	DEVASHIS PANDA
56	CRLA/475/2023 1050/2023	CHHOTRAI DEHURI-MP	SAPAN KUMAR PAL
57	CRLA/476/2023 1491/2023	MADHUSUDAN PANDA-MP	GOKULANANDA MOHAPATRA
	CRLMC/2113/2023		

58	1492/2023 CRLMC/1589/2023	MUKTIKANTA BADU-MP	
59	1493/2023 CRLMC/2114/2023	RABINDRA SUBUDHI@RABINDRANATH SUBUDHI-MP	ASWINI KUMAR MISHRA 3
60	1494/2023 CRLMC/1904/2023	TAPAN KUMAR NAYAK-MP	SATYA RANJAN MULIA
61	1495/2023 CRLMC/526/2023	SK.ABASH@SK. ABBAS-MP	
62	1496/2023 CRLMC/1758/2023	TAPAN KUMAR MALIK-MP	USHARANI PATI
63	1497/2023 CRLMC/2118/2023	PRASANTA KUMAR MOHAPATRA-MP	PRAFULLA KUMAR MAHAPATRA
64	1498/2023 CRLMC/2121/2023	DEBENDRA SWAIN-MP	PRASANTA KUMAR JENA
65	1499/2023 CRLMC/2122/2023	BAPI@NIRANJAN BEHERA-MP	PRASANTA KUMAR SAHOO
66	1500/2023 CRLMC/2123/2023	NIRANJAN SWAIN-MP	LAXMIDHAR MAHAPATRA
67	1501/2023 CRLMC/1691/2023	DEBASIS SAHOO-MP	SATYAJIT MOHAPATRA (2)
68	1502/2023 CRLMC/2126/2023	SUCHARITA SABAT-MP	TUKUNA KUMAR MISHRA
69	1503/2023 CRLMC/2127/2023	K. CHANDRASEKHAR @ KUPPUSWAMI CHANDRASEKHAR	RAMANI KANTA PATTANAIAK
70	1504/2023 CRLMC/2128/2023	PAWAN KUMAR MUNDHRA-MP	ABHISHEK DASH
71	1505/2023 CRLMC/2130/2023	SWARUP KUMAR MOHAPATRA-MP	ANURAG PATI
72	1506/2023 CRLMC/2129/2023	PRITIMAY KAR-MP	PRATIK DASH
73	1507/2023 CRLMC/2129/2023	PRITIMAY KAR-MP	PRATIK DASH
74	1508/2023 CRLMC/854/2023	BAYA@SARAT BEHERA-MP	
75	1509/2023 CRLMC/2131/2023	SIRIA NAIK @ SURIA @ SRIPUNI @ SRIPATI NAIK-MP	AMIT KUMAR NATH
76	2175/2023 WA/850/2023	ADDL. CHIEF SECRETARY,W.R. DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
77	2176/2023 WA/850/2023	ADDL. CHIEF SECRETARY,W.R. DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
78	2177/2023 WA/851/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
79	2178/2023 WA/851/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
80	2179/2023 WA/852/2023	PRINCIPAL SECY, ODISHA, HOME DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
81	2180/2023 WA/852/2023	PRINCIPAL SECY, ODISHA, HOME DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
82	2181/2023 WA/852/2023	PRINCIPAL SECY, ODISHA, HOME DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
83	2182/2023 WA/853/2023	STATE OF ODISHA-MP	A.G.A
84	2183/2023 WA/853/2023	STATE OF ODISHA-MP	A.G.A
85	2184/2023 WA/853/2023	STATE OF ODISHA-MP	A.G.A
86	2185/2023 WA/855/2023	ADDL. CHIEF SECRETARY, W.R. DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
87	2186/2023 WA/855/2023	ADDL. CHIEF SECRETARY, W.R. DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
88	2187/2023 WA/854/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.
89	2188/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.



90	WA/854/2023 2189/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.
91	WA/854/2023 2190/2023	ADDL. CHIEF SECRETARY, W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
92	WA/856/2023 2191/2023	ADDL. CHIEF SECRETARY, W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
93	WA/856/2023 2192/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SATYA NARAYAN PATNAIK, A.G.A.
94	WA/857/2023 2193/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SATYA NARAYAN PATNAIK, A.G.A.
95	WA/857/2023 2194/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
96	WA/858/2023 2195/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
97	WA/858/2023 2196/2023	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY
98	WA/1216/2022 2197/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
99	WA/859/2023 2198/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
100	WA/859/2023 2199/2023	ADDL. CHIEF SECRETARY,W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
101	WA/861/2023 2200/2023	ADDL. CHIEF SECRETARY,W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
102	WA/861/2023 2201/2023	ADDL. CHIEF SECRETARY,W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
103	WA/861/2023 2202/2023	ADDL. CHIEF SECRETARY,W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
104	WA/863/2023 2203/2023	ADDL. CHIEF SECRETARY,W.R DEPARTMENT-MP	SURYA NARAYAN PATNAIK,A.G.A
105	WA/863/2023 2204/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
106	WA/862/2023 2205/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
107	WA/862/2023 6201/2023	BISHNU PRASAD DAS-MP	SUBHASISH DAS
108	WP(C)/13436/2023 6202/2023	ISWAR CHANDRA PRADHAN-MP	BIREN SANKAR TRIPATHY
109	WP(C)/13300/2020 6203/2023	KANTILATA NAIK-MP	AVIJIT PATNAIK
110	WP(C)/13437/2023 6204/2023	SAROJ KUMAR MOHAPATRA-MP	KANANBALA ROY CHOUDHURY
111	WP(C)/23479/2021 6205/2023	JOGESH KUMAR DEHURY-MP	ASHOK KUMAR MOHANTY
112	WP(C)/13455/2023 6206/2023	SATYABHAMA DEVI WELFARE TRUST, BBSR-MP	GOPINATH MISHRA
113	WP(C)/13456/2023 6207/2023	BHANJA KISHORE MOHAPATRA-MP	JAYADEBA BEHERA
114	WP(C)/13457/2023 6208/2023	TIKAN SAHU-MP	SATYABRATA MOHANTY
115	WP(C)/13459/2023 6209/2023	SURJYA KUMAR BADPANDA-MP	SATYABRATA MOHANTY
116	WP(C)/13460/2023 6210/2023	RAMAKANTA NAYAK-MP	DEEPAK KUMAR PANI
117	WP(C)/7864/2023 6211/2023	MUNU TANDIA-MP	SATYABRATA MOHANTY
118	WP(C)/13461/2023 6212/2023	ALOK KUMAR MAJHI-MP	SATYABRATA MOHANTY
119	WP(C)/13462/2023 6213/2023	PRATAP SEKHAR MALIK-MP	SATYABRATA MOHANTY
120	WP(C)/13463/2023 6214/2023	NIRANJAN PANDA-MP	DAMODAR PATRA
	WP(C)/1097/2023		

121	6215/2023 WP(C)/23667/2022	CHANDAN PRAJAPATI-MP	BHABANI SANKAR TRIPATHY (1)
122	6216/2023 WP(C)/13468/2023	JITENDRA BISWAL-MP	BISWARANJAN MAHARATHA
123	6217/2023 WP(C)/13471/2023	PADMALOCHAN SAMAL-MP	SHASHI BHUSAN JENA
124	6217/2023 WP(C)/13403/2023	PURBASA SAMAL-MP	
125	6218/2023 WP(C)/13479/2023	DEBASIS SAHOO-MP	BIDHU BHUSAN MOHAPATRA
126	6219/2023 WP(C)/6148/2016	SUNDARAM FINANCE LTD.-MP	M/S.NALINI KANTA DASH
127	6220/2023 WP(C)/13483/2023	DILLIP KUMAR SAHOO @ DILLIP KUMAR SAHOO-MP	SOUBHAGYA KUMAR DASH
128	6221/2023 WP(C)/16403/2017	MANOJ KUMAR PATRA-MP	M/S.RAMDAS ACHARY
129	6222/2023 WP(C)/20166/2022	DILESWAR APAT-MP	BYOMAKESH TRIPATHY M/S.SURYA NARAYN PATNA
130	6223/2023 WP(C)/13488/2023	SOUMYA KANTA PANDA-MP	AMIT PRASAD BOSE
131	6224/2023 WP(C)/13489/2023	DASARATHI MOHANTY-MP	UMAKANT SAHOO
132	6225/2023 WP(C)/13490/2023	REGULATED MARKETING COMMITTEE, TIKABALI, KANIGOPALPUR-MP	DEEPA KUMAR MISHRA
133	6226/2023 WP(C)/7838/2022	SUJITAV MOHANTY-MP	KALI PRASANNA MISHRA
134	6227/2023 WP(C)/13498/2023	KHAGESWAR PANDA-MP	DEVASHIS PANDA
135	6228/2023 WP(C)/13499/2023	JUAL ORAM-MP	MAHENDRA KUMAR PRADHAN
136	6229/2023 WP(C)/13503/2023	SUJATA MISHRA-MP	BHABANI SANKAR TRIPATHY (1)
137	6230/2023 WP(C)/33673/2022	BHANJA KISHORE MISHRA-MP	SAMVIT MOHANTY
138	6231/2023 WP(C)/13505/2023	PRAFULLA KUMAR RANA-MP	MD.GOLAM MADANI
139	6232/2023 WP(C)/13507/2023	BIDYUTA BHUSAN KAR-MP	GOPAL CHARAN MOHANTY
140	6233/2023 WP(C)/13510/2023	SANKARSAN SAHOO-MP	NARENDRA KUMAR SAHOO
141	6234/2023 WP(C)/13513/2023	BIJAY KUMAR DASH-MP	TRILOCHAN PANIGRAHI
142	6235/2023 WP(C)/4107/2021	SUSHANT KUMAR SETHY-MP	BUDHADEV ROUSTRAY
143	6236/2023 WP(C)/13518/2023	BIDYUT PRAVA MISHRA-MP	PRABHAT KUMAR DASH
144	6237/2023 WP(C)/13520/2023	ULLASH CHANDRA NAYAK-MP	GOPINATH MISHRA
145	6238/2023 WP(C)/13522/2023	SK. JAMAL MAHAMMED-MP	NARENDRA KUMAR SAHOO
146	6239/2023 WP(C)/13524/2023	THE CASTLE INN, BBSR-MP	PRAFULLA KUMAR RATH
147	6240/2023 WP(C)/15289/2016	PURUSOTTAM BAL-MP	M/S.DAYANIDHI MOHANTY
148	6241/2023 WP(C)/13531/2023	DR. ZUBEN MOHANTY-MP	GOURI MOHAN RATH
149	6242/2023 WP(C)/13523/2023	ARJUN JAISWAL-MP	RAJIV KUMAR MAHANTA
150	6243/2023 WP(C)/11436/2023	MAMATA BHOI-MP	
151	6244/2023 WP(C)/20697/2013	BALLARPUR INDUSTRIES-MP	
152	6245/2023	PRATIMA MOHAPATRA-MP	M/S.BANSHIDHAR SATAPATHY

153	WP(C)/9874/2014 6246/2023	RAJESH KUMAR PANDA-MP	SAMEER KUMAR DAS
154	WP(C)/13534/2023 6247/2023	PRATAP CHANDRA DAS-MP	MAGA BEHERA
155	WP(C)/13536/2023 6248/2023	DR. SUBHASIS SAHU-MP	BISWABIHARI MOHANTY
156	WP(C)/13537/2023 6250/2023	NIHARBALA NAYAK-MP	BIDYADHAR PRADHAN
157	WP(C)/13538/2023 6251/2023	GOPINATH NANDA-MP	M/S.DEEPALI MOHAPATRA
158	WP(C)/7696/2015 6252/2023	RADHASHYAM PANDA-MP	JAJATI KESHARI KHUNTIA
159	WP(C)/13539/2023 6253/2023	SHALIMAR CHEMICAL WORKS (P) LTD. WB-MP	SATYA RANJAN PATI
160	WP(C)/13540/2023 6254/2023	SACHINDRA NATH DUTTA-MP	SAUBHAGYA KUMAR SAMAL
161	WP(C)/5673/2023 6255/2023	KALPANA DAS-MP	SUKANTA KUMAR NAYAK
162	WP(C)/13545/2023 6256/2023	BABRUBAHAN MOHAPATRA-MP	BIBEKANANDA BHUYAN
163	WP(C)/11823/2023 6257/2023	REKHA AGRAWAL-MP	AVIJIT PATNAIK
	WP(C)/13549/2023		